

SENIOR CIVIL JUDGE,LINGSUGUR
Lakshmikanth Janakiram Miskin
SENIOR CIVIL JUDGE,LINGSUGUR
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	M.C. 35/2020 (ORDERS)		Basamma W/o Manjunath Vs NIL	Hajibaba
2	O.S. 188/2019 (FIRST HEARING) IA/3/2019 IA/1/2019 IA/2/2019		Narayana S/o Rajappa Killadar Vs Ismail S/o Aalumsab Tailor	K.CHANDRASHEKHAR
OBJECTIONS TO IAs				
3	O.S. 52/2019 (FIRST HEARING) IA/1/2019		Shankamma W/o Linganaagouda Patil Vs Dr.Ameregouda S/o Linganaagouda Patil (A.L. Patil)	M.KUPPANNA
4	O.S. 20/2017 (ARGUMENTS) IA/1/2017		Basappa S/o Veerabhadrappa Vs Veerabhadrappa S/o Sugappa Malkanur	Ashiq Ahamed
5	O.S. 45/2017 (ARGUMENTS) IA/1/2017		Shaik Maheboob S/o Mustafasab Vs Begum W/o Shaikchand	Prahladachar Diggavi
11:00-01:00 PM				
6	O.S. 18/2019 (EVIDENCE) IA/1/2019		Ramesh S/o Mahanthappa Vs Sidramappa s/o Basavarajappa	AMARESH.C.PATIL
7	O.S. 65/2019 (EVIDENCE) IA/1/2019		Smt. Nanda Y. Shindhe W/o Yamanappa Vs Late H.s. Jayaprakash S/o Late H.R. Sriramulu Since dead Through his legal heirs	V.N.Patil
8	O.S. 80/2019 (EVIDENCE)		Mallamma alias Rachamma w/o Mahadevappa Vs Sharanappa S/o Amaregouda Gonawar	S.D.Kalmatha
EXPARTE EVIDENCE				
9	O.S. 22/2020 (EVIDENCE) IA/1/2020		Avinash M Sagar S/o Monayya Vs Sharanappa S/o Shankarappa	Nandeesh L
PLNTF EVIDENCE				
10	O.S. 71/2019 (EVIDENCE) IA/1/2019		Smt Chandamma W/o Somashekharappa Vs Gurunath Reddy S/o Shivashankarappa Desai	Raghavendra Rao Mutalik

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11	O.S. 154/2019 (EVIDENCE)		Shivamma W/o Late Timmappa aliyas Timmanna Bhovi Vs Nagamma W/o Late. Durugappa Bhovi	M.KUPPANNA
12	O.S. 174/2019 (EVIDENCE) IA/1/2019		Riyaz Pasha S/o Shameedsab Vs Town Municipality Lingasugur, Rptd through Chief Officer Muttappa R/o Lingasugur	J B Patil
13	O.S. 6/2014 (ARGUMENTS)		Hanumappa So Ramanna and another Vs Chatrappa So Mahadevapp	Venkatesh Mutalik
14	R.A. 1/2018 (ARGUMENTS) IA/1/2018		Basavantraya S/o Veeranagouda Vs Vishwanath Reddy S/o Veeranagouda	Nagaraj Gasti
15	R.A. 10/2018 (ARGUMENTS) IA/1/2018		Bheemamma W/o. Hanumantha Vs Manappa S/o. Buddappa Tumbad	SHASHIDHARA GOUDA
16	R.A. 12/2018 (ARGUMENTS) IA/1/2018		Shankrappa S/o. Mallappa Hugar Vs Shobha @ Savitri W/o. Andaneppa Hugar	Maheshwarayya S Hiremath
17	R.A. 22/2018 (ARGUMENTS) IA/1/2018		Shantamma W/o.Sanna Hanumappa Thimmapur Vs Hire Hanumappa S/o. Rajappa Dead by his LRs	K.K. Vishwanath
18	R.A. 26/2018 (ARGUMENTS)		Amateppa S/o Mallappa Badiger Vs Vyshnavi D/o Mallappa Badiger	Sharanabasva G Pattanshetty
19	R.A. 16/2019 (ARGUMENTS) IA/1/2019		Smt. Ademma W/o gundappa Nilogal Vs Gundappa S/o Mallappa Nilogal	Raghavendra Rao Mutalik
20	O.S. 109/2020 (ARGUMENTS) IA/1/2020		Amarappa S/o Chandappa Kachapur/Phoolbhavi Vs Siddamma W/o Late Hussainappa Teggihal	Raghvendra Rao Kulkarni
21	FDP 1/2019 (ORDERS)		Nagaraja S/o Yankappa Vs Yankappa S/o Late Timmappa	K.CHANDRASHEKHAR
22	O.S. 93/2020 (HEARING) IA/1/2020		Devappa S/o Hanumappa Kathi Vs Sharanappa S/o Nagappa Choudi	Dadesab H Mudgal

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	O.S. 190/2020 (HEARING) IA/1/2020		Ashwini D/o Madhav Nelogi Vs Madhav S/o Naganna aliyas Nagappa nelogi	NAGARAJ YALIGAR
24	O.S. 31/2018 (EVIDENCE) IA/1/2018		Sanna Ramappa S/o Balappa Talekhan Vs Lachamma W/o Balappa Talekhan	M.KUPPANNA
25	O.S. 130/2018 (EVIDENCE) IA/1/2018		Mallikarjuna S/o. Sharanabasava Vs Sharanabasava S/. Dewappa,	Nandeesh L
CLAIMANTS EVIDENCE				
26	L.A.C. 1/2017 (EVIDENCE)		Hanumantha Rao S/o Rama Rao Vs The Land acquisition officer/ Assistant Commisioner, Lingasugur	K.K.VISHWANATH
27	L.A.C. 2/2017 (EVIDENCE)		Prabhavathi W/o Yankobachari Vs Special Land Accustion Officer Lingasugur	
CROSS EXAMINATION OF PW				
28	M.C. 34/2016 (EVIDENCE)		Sri N Vijayakumar S/o N Amaranna Vs Smt Latha Urf Sangeetha W/o N Vijayakumar	Vishwanath Kattimani
29	O.S. 80/2018 (EVIDENCE)		Allabi @ Allama W/o. Shaik Ali Vs Nabisab S/o. Tajudin Hiremani	Sharanabasva G Pattanshetty
PLNTF EVIDENCE				
30	O.S. 68/2017 (EVIDENCE) IA/1/2017		Shankrappa S/o Bheemanna Madiwalar Vs Hanumamma w/o Husenappa Iliger	Nandeesh L
31	O.S. 26/2018 (ARGUMENTS) IA/1/2018		Basamma W/o Amaresh Sajjan Vs Doddappa S/o Shivanna Sajjan	Nandeesh L
32	R.A. 6/2019 (ARGUMENTS)		Amlemma alias Laxmi W/o Mahadevappa Kalla Vs Prema D/o Amarappa Konal	Prahladachar Diggavi
33	M.A. 6/2019 (ARGUMENTS)		Hasansab S/o Hussainsab Vs Jumanna S/o Balappa	MAHALINGAPPA.S.PATIL
34	M.C. 1/2020 (JUDGEMENT)		Vijaylaxmi W/o Sabanna Vs NIL	Ashiq Ahamed

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35	M.C. 13/2020 (JUDGEMENT)		Renuka W/o Hulagappa Vs NIL	Hanumanta Reddy Advocate Lingasugur
36	M.C. 47/2017 (OBJECTIONS)		Sharanappa S/o Mahadevappa Bhimashenvar Vs Nagamma w/o Sharanappa Bhimashenvar	Prahladachar Diggavi
37	FDP 7/2018 (OBJECTIONS)		Lakshmi @ Basamma W/o. Timappa @ Timmanna Vs Nagamma W/o. Durgappa	Rudrappa M Yaligar
38	FDP 2/2019 (OBJECTIONS) IA/1/2019		Veeresh s/o Rachappa Baligar, Vs Rachappa S/o Veerappa Baligar	MAHALINGAPPA.S.PATIL
39	M.C. 14/2020 (OBJECTIONS)		Nagaraj S/o parappa Kumbar Vs Manjula W/o Nagaraj Kumbar	Bhupangouda V Patil
Cases listed below are adjourned due to Covid 19				
40	ECA 1/2020 (NOTICE)	24-12-2020	Mounesh S/o Kuppanna alias Manayya Kuppanna Vs D.Y.Uppasr and Sons Sadashivanagar Bangalore	AYYAPPA MALUR
41	ECA 2/2020 (NOTICE)	24-12-2020	Chandappa S/o Khaja Sab Vs Nawab Sab S/o Khaja Hussain	NAGARAJ YALIGAR
42	O.S. 135/2018 (SUMMONS) IA/1/2018	29-01-2021	Hanumantappa S/o Mudiyyappa alias Sabanna Vs Sipal S/o Amarsingh	Rudrappa M Yaligar
43	O.S. 151/2020 (SUMMONS) IA/1/2020	29-01-2021	Vijayalaxmi W/o Manjunath Vs Sharanagouda S/o Doddanagouda	Ashiq Ahamed
44	O.S. 153/2020 (SUMMONS) IA/1/2020 IA/2/2020	29-01-2021	Sultana Begum W/o Mahaboob Pasha Uddan Vs Khaja Sab S/o Mohammad Alamsab Uddan	Ashiq Ahamed
45	O.S. 154/2020 (SUMMONS)	29-01-2021	Adappa Managooli S/o Chandappa Managooli Vs The Managing Director, M/s Eurotek Environmental Pvt. Ltd Vadodara Gujarat	Nagaraj Gasti
46	O.S. 170/2020 (SUMMONS)	29-01-2021	Anusamma W/o Basappa Police Patil Vs Naganagouda S/o Veerabhadrappe Police Patil	BASAVRAJ RAMANTNALI

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47	O.S. 173/2020 (SUMMONS)	29-01-2021	Parashuram S/o Yallappa Vs Yallappa S/o Sabanna	Hanumanthreddy Advocate
48	M.A. 1/2020 (NOTICE) IA/1/2020	29-01-2021	B Sangappa S/o Late Basappa Vs Md Razak aliyas Rajabbali S/o Samidsab Tambaku	C K Reddy
49	EX 29/2020 (NOTICE)	29-01-2021	Ramadevi W/o Suresh aliyas Suribabu Vs The Divisional Manager,the oriental Insurance Co. Ltd Gulabaraga	V.A.Pannur, Advocate, Sindhanur
50	FDP 5/2020 (NOTICE)	29-01-2021	Prajwal S/o Nagappa Vs Nagappa S/o Manappa	Ashiq Ahamed
51	O.S. 45/2015 (APPEARANCE OF PARTY) IA/1/2015	29-01-2021	Smt. Earamma Wo Earanna Sakoti Vs Earanna So Amarappa Sakoti	GSRK REDDY
52	M.C. 43/2020 (APPEARANCE OF PARTY)	29-01-2021	Laxmi aliyas Rakhita W/o Sureshkumar Vs NIL	Bhupangouda V Patil
53	L.A.C. 1/2018 (EVIDENCE)	03-02-2021	Balabeema S/o Lingappa Vs Land Accquistion Officer Assistant Commission Lingasugur	H.MUDAKAPPA
54	L.A.C. 2/2018 (EVIDENCE)	03-02-2021	Ambanna S/o Lingappa Vs Land Acquistion Officer Assistant Commission Lingasugur	H.MUDAKAPPA
55	L.A.C. 3/2018 (EVIDENCE)	03-02-2021	Nagaraja S/o Linganna Vs Land Acquisition Officer Assistant Commission Lingasugur	H.MUDAKAPPA
56	L.A.C. 4/2018 (EVIDENCE)	03-02-2021	Moulappa M/o Lingamma Vs Land Acquisition Officer Assistant Commission Lingasugur	H.MUDAKAPPA
57	L.A.C. 5/2018 (EVIDENCE)	03-02-2021	Basavaraj M/o Lingamma Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA

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58	L.A.C. 6/2018 (EVIDENCE)	03-02-2021	Chidanandappa S/o Lingappa Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA
59	L.A.C. 7/2018 (EVIDENCE)	03-02-2021	Shankamma W/o Kalakappa Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA
60	L.A.C. 8/2018 (EVIDENCE)	03-02-2021	Bheemappa S/o Channappa Badiger Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH
61	L.A.C. 9/2018 (EVIDENCE)	03-02-2021	Durugamma W/o Hanumanagouda Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH
62	L.A.C. 10/2018 (EVIDENCE)	03-02-2021	Devappa S/o Channappa Badiger Vs The Land Acqution Officer Assistant Commissioner Lingasugur	K.K.VISHWANATH
63	L.A.C. 11/2018 (EVIDENCE)	03-02-2021	Ambamma W/o Basappa Badiger and Others Vs The Land Acqution Officer Assistant Commissioner Lingasugur	K.K.VISHWANATH
64	L.A.C. 12/2018 (EVIDENCE)	03-02-2021	Bhimavva W/o Shivappa Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH
65	L.A.C. 13/2018 (EVIDENCE)	03-02-2021	Laxmi W/o Virupakshappa Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH
66	L.A.C. 14/2018 (EVIDENCE)	03-02-2021	Mahadevappa S/o Late Dodda Hanumantha Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH

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67	L.A.C. 15/2018 (EVIDENCE)	03-02-2021	Muddamma W/o Somashekhar Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH
68	L.A.C. 16/2018 (EVIDENCE)	03-02-2021	Hanumantha S/o Late Hanumantha Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH
69	L.A.C. 17/2018 (EVIDENCE)	03-02-2021	Sunanda D/o Dodda Hanumantha Vs The Land Acquition Officer Assistant Commissioner Lingasugur	K.K.VISHWANATH
70	L.A.C. 18/2018 (EVIDENCE)	03-02-2021	Sangamma W/o Hanumanth Naikodi Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH
71	L.A.C. 19/2018 (EVIDENCE)	03-02-2021	Sabanna S/o Channappa Badiger Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH
72	L.A.C. 20/2018 (EVIDENCE)	03-02-2021	Gundappa S/o Dodda Hanumantha Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH
73	L.A.C. 21/2018 (EVIDENCE)	03-02-2021	Gangamma W/o Sabanna aliyas Saibanna Vs The Land Acquition Officer Assistant Commissioner Lingasugur	H.MUDAKAPPA
74	L.A.C. 22/2018 (EVIDENCE)	03-02-2021	Kalakappa S/o Kalakappa Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA
75	L.A.C. 23/2018 (EVIDENCE)	03-02-2021	Suda D/o Shivanand Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA

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76	L.A.C. 24/2018 (EVIDENCE)	03-02-2021	Hanumanagouda S/o Basanagouda Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	K.K.VISHWANATH
77	L.A.C. 25/2018 (EVIDENCE)	03-02-2021	Devanand S/o Shivanand Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA
78	L.A.C. 26/2018 (EVIDENCE)	03-02-2021	Sanna Hanumantappa S/o Bhimappa Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	SHARANAPPA NAGALAPUR
79	L.A.C. 27/2018 (EVIDENCE)	03-02-2021	Durugappa S/o Sanna Hanumantapa Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	SHARANAPPA NAGALAPUR
80	L.A.C. 28/2018 (EVIDENCE)	03-02-2021	Adaviswamy S/o Shivanand Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA
81	L.A.C. 29/2018 (EVIDENCE)	03-02-2021	Hanumavva W/o Hulugappa Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	NAGARAJ GHASTI
82	L.A.C. 30/2018 (EVIDENCE)	03-02-2021	Ambika D/o Shivanagouda Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA
83	L.A.C. 31/2018 (EVIDENCE)	03-02-2021	Shivalingappa S/o Kalakappa Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA
84	L.A.C. 32/2018 (EVIDENCE)	03-02-2021	Shivanand S/o Sabanna Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA

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85	L.A.C. 33/2018 (EVIDENCE)	03-02-2021	Basalingappa S/o Kalakappa Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	SHARANAPPA NAGALAPUR
86	L.A.C. 34/2018 (EVIDENCE)	03-02-2021	Ranganath S/o Shivanand Vs The Special Land Acquisition Officer and Assistant Commissioner Lingasugur	H.MUDAKAPPA
87	M.C. 13/2019 (OBJECTIONS)	03-02-2021	Gajadandayya S/o Tripurantayya Vs Rudramma W/o Gajadandayya	Ashiq Ahamed
88	R.A. 23/2019 (OBJECTIONS) IA/1/2019	03-02-2021	Sayed Ahamed S/o Sayed Babansab Vs Shabbirkhan S/o Akbarkhan	K.CHANDRASHEKHAR

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1	Crl.Misc. 651/2020 (EVIDENCE)		Lachamawwa D/o. Lachamappa, Vs The Registrar, Birth and Death	R.ESHWAR JADHAV
2	Crl.Misc. 662/2020 (EVIDENCE)		Makabul S/o Rajasab Vs The Chief Officer and Registrar Birth and Death TMC Maski	N.K.Shedmi, Advocate Lingasugur
3	Crl.Misc. 663/2020 (EVIDENCE)		Narasamma D/o Hanumanta Vs The Chief Officer and Registrar Birth and Death TMC Maski	N.K.Shedmi Advocate
Cases listed below are adjourned due to Covid 19				
4	Crl.Misc. 656/2020 (NOTICE)	24-12-2020	Chandrashekhar S/o Eranna Goudur Vs The Chief Officer and Registrar Birth and Death TMC Maski	Channabasava Soppimath

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<u>11:00-01:00 PM</u>				
1	O.S. 111/2019 (SUMMONS) IA/1/2019		Amareshappa S/o Gangappa Gundad Vs Siddangouda S/o Sharanappa	K.ASHOK KUMAR
2	EX 37/2020 (APPEARANCE OF PARTY) IA/1/2020		Parvathi W/o Govindappa Vs Peerappa S/o Narasappa Marath	NAGARAJ YALIGAR
3	O.S. 109/2020 (APPEARANCE OF PARTY) IA/1/2020		Raja Ahmed S/o Husainsab Dakani Vs Mehaboobi W/o Hussainsab	Hajibab
4	FDP 9/2020 (APPEARANCE OF PARTY)		Fatima W/o Lalsab Vs Badesab S/o Mohammed Sab	S.K.Nagarj
5	O.S. 123/2020 (APPEARANCE OF PARTY)		Suresh S/o Amarappa Vs Amarappa S/o Ayyanna	Hajibab
6	O.S. 77/2016 (HEARING)		Tippanna So Dhanjya Vs Nemappa So Dhanjya	ASHIQ AHMED
7	O.S. 232/2016 (HEARING)		Mallappa S/o Hanamappa Meti Vs Hanamappa S/o Mallappa Meti	MANAPPA,S,
8	O.S. 119/2020 (HEARING) IA/1/2020		Mansingha S/o Takarappa Vs Shetappa S/o Pirya	K.BASHUMIYA
9	O.S. 309/2014 (EVIDENCE) IA/1/2014		Gudsab So Ameensab Vs Sushilamma Wo Antoneppa	K.BASHUMIYA
10	O.S. 243/2015 (EVIDENCE) IA/1/2015		Latha Urf Sangeetha Wo Vijaykumar Nelagi Vs Vijay kumar So Amaranna Nelagi	Bhupangouda V Patil
11	O.S. 132/2012 (ARGUMENTS)		SARASWATHI Vs MAHANTAPPA	
12	O.S. 119/2014 (ARGUMENTS)		Mahadevamma Vs Husenappa @ Papanna	V.Shivalingappa, Advocate, LIngasugur
13	O.S. 187/2012 (ARGUMENTS)		DEVAPPA Vs MOHAMMED ALI	

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14	O.S. 234/2016 (ARGUMENTS) IA/1/2016		Tarabai W/o Dhannu aliyas Dhanushetty Vs Manappa S/o Khireppa Chouwan	ANANS.D.K.RATHOD

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1	C.C. 852/2016 (SUMMONS)		Lingasugur PS Vs Kuppanna S/o Gaddeppa Barikar	
2	C.C. 291/2017 (SUMMONS)		Lingasugur PS Vs Chanappa S/o Ningappa	
3	C.C. 570/2017 (SUMMONS)		Lingasugur PS Vs Mudiyappa S/o Hanumappa	
4	C.C. 55/2018 (SUMMONS)		Lingasugur PS Vs Huseni S/o Malkansab	
5	C.C. 147/2018 (SUMMONS)		Lingasugur PS Vs Hanumantha S/o Narasappa	
6	C.C. 312/2018 (SUMMONS)		Lingasugur PS Vs Ningappa S/o Mallayya Baguru	
7	C.C. 493/2018 (SUMMONS)		Hutti PS Vs Dharmraj Kadam S/o Ankush Kadam	
8	C.C. 650/2018 (SUMMONS)		Hutti PS Vs Laxmibayi W/o Gyanappa	
9	C.C. 653/2018 (SUMMONS)		Hutti PS Vs Jadiyappa S/o Adappa Jagidar	
10	C.C. 655/2018 (SUMMONS)		Hutti PS Vs Mounesh S/o Choudappa Kavali	
11	C.C. 793/2018 (SUMMONS)		Hutti PS Vs Manjunath S/o Bheemaraya	
12	C.C. 895/2018 (SUMMONS)		Lingasugur PS Vs Shivappa S/o Chidanandappa	
13	C.C. 142/2019 (SUMMONS)		Lingasugur PS Vs Hasansab S/o Rajasab	
14	C.C. 164/2019 (SUMMONS)		Hutti PS Vs Sridhar S/o shivappa	

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15	C.C. 173/2019 (SUMMONS)		Lingasugur PS Vs Shivkumar S/o Sharanea Gouda	
16	C.C. 229/2019 (SUMMONS)		Lingasugur PS Vs Chandappa S/o Amarappa Madival	
17	C.C. 232/2019 (SUMMONS)		Lingasugur PS Vs Manjunath S/o Yankappa	
18	C.C. 234/2019 (SUMMONS)		Lingasugur PS Vs Hajappa S/o Hanumanta	
19	C.C. 246/2019 (SUMMONS)		Hutti PS Vs Hanumanta S/o Basalingappa	
20	C.C. 344/2015 (SUMMONS)		The Lingasugur PS Vs Neelkantha So Basappa	APP
21	C.C. 763/2016 (SUMMONS)		State Lingasugur PS Vs Basanagouda	
22	C.C. 129/2019 (NOTICE)		Hutti PS Vs Gangadara S/o Venkatesh	
23	C.C. 847/2018 (HEARING)		Hutti PS Vs Ningappa S/o Hanumappa	
24	CrI.Misc. 86/2019 (A.D.R.)		Veda alias Earamma W/o Basavaraj Vs Basavaraj S/o Muddappa Manihakar	Bhupangouda V Patil
25	C.C. 285/2018 (EVIDENCE)		State Lingasugur PS Vs Hanumappa S/o Hire Gaddeppa	
26	C.C. 421/2018 (EVIDENCE)		Lingasugur PS Vs Balaraj Jadav S/o Valeppa Jadav	
27	C.C. 848/2020 (APPEARANCE OF ACCUSED)		Hutti PS Vs Masaluddin S/o.Tajuddin	Govt APP Lingasugur

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28	C.C. 692/2014 (EVIDENCE)		The Lingasugur PS Vs Sharanabasava So Basappa Sajjan	APP
Cases listed below are adjourned due to Covid 19				
29	C.C. 233/2015 (SUMMONS)	19-12-2020	The Lingasugur PS Vs Gnanayya So Gnanapayyanavar	APP
30	C.C. 319/2019 (SUMMONS)	03-02-2021	Lingasugur PS Vs Basavaraj S/o Laxman Kambar	
31	C.C. 321/2019 (SUMMONS)	03-02-2021	Lingasugur PS Vs Laxmanna S/o Durgappa	
32	C.C. 322/2019 (SUMMONS)	03-02-2021	Lingaugur PS Vs Prasanna Kumar	
33	C.C. 328/2019 (SUMMONS)	03-02-2021	Lingasugur PS Vs Kanakappa S/o Durgappa	
34	C.C. 561/2019 (SUMMONS)	03-02-2021	Lingasugur PS Vs Hanumappa S/o Gaddeppa	
35	C.C. 589/2019 (SUMMONS)	03-02-2021	Hutti pS Vs Amaresh S/o Basappa	
36	C.C. 645/2019 (SUMMONS)	03-02-2021	Lingasugur PS Vs Amaresh S/o Hussainappa	
37	C.C. 749/2019 (SUMMONS)	03-02-2021	Lingasugur PS Vs Amaresh S/o Pampanna	APP
38	C.C. 72/2020 (SUMMONS)	03-02-2021	Lingasugur PS Vs Devappa S/o Ningappa	APP
39	P.C.R. 7/2020 (SUMMONS)	03-02-2021	Buddesab S/o Abdulsab Tangadagi Vs Sharanabasappa S/o Late. Basappa chiniwar	H.D.Kamble
40	C.C. 700/2018 (NOTICE)	03-02-2021	Forest Department Gurugunat Vs Hanamanthappa S/o Shivappa Bandolli	

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41	CrI.Misc. 646/2020 (NOTICE)	03-02-2021	Shivaraj S/o Late. Kariyappa Vs Tahsildar Lingasugur, Tq- Lingasugur, Dist-Raichur.	LS MALIPATIL
42	C.C. 451/2019 (HEARING)	03-02-2021	Lingasugur PS Vs Nagaraj So/. Hulugappa	APP Lingasugur
43	C.C. 81/2020 (HEARING)	03-02-2021	Lingasugur PS Vs Vandaleppa S/o Krishnappa	APP
44	C.C. 677/2017 (A.D.R.)	03-02-2021	Gurunath S/o Kalakusa Rayabhagi Vs Suresh K. Nagari S/o Kubbannsa S.R Nagari	D.B. Mathad
45	C.C. 570/2013 (EVIDENCE)	03-02-2021	State of Karnataka Vs Shekharappa	
46	C.C. 849/2016 (EVIDENCE)	03-02-2021	Lingasugur PS Vs SharanBasava S/o Dandappa Nelogo	
47	C.C. 622/2017 (EVIDENCE)	03-02-2021	Lingasugur PS Vs Syed Nabi Pasha S/o Syed Ahamad Khadri	
48	C.C. 400/2018 (EVIDENCE)	03-02-2021	Lingasugur PS Vs Sharanegouda S/o Hanumegouda	
49	C.C. 424/2018 (EVIDENCE)	03-02-2021	Lingasugur PS Vs Hire Duragappa	
50	C.C. 737/2018 (EVIDENCE)	03-02-2021	Hutti PS Vs Anjaneyya S/o Chandappa	
51	C.C. 67/2020 (APPEARANCE OF ACCUSED)	03-02-2021	Lingasugur PS Vs Balappa S/o Bheemeshappa	APP
52	C.C. 476/2020 (APPEARANCE OF ACCUSED)	03-02-2021	Lingasugur PS Vs Prakash S/o Amarappa Pawar	APP
53	C.C. 509/2020 (APPEARANCE OF ACCUSED)	03-02-2021	Hutti PS Vs Muttappa S/o Hanumantappa	APP

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54	C.C. 709/2020 (APPEARANCE OF ACCUSED)	03-02-2021	Lingasugur PS Vs Shivappa S/o Hanumatappa	APP
55	P.C.R. 20/2019 (FRAMING OF CHARGE OR PLEA)	03-02-2021	Pushpa W/o Ramesh Vs Ramesh S/o Hanumanthappa Togari	Hanumantappa
56	C.C. 599/2018 (EVIDENCE)	03-02-2021	Lingasugur PS Vs Kuppanna S/o Husainappa	

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MANJUNATH
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00-01:00 PM</u>		
1	O.S. 100/2015 (ARGUMENTS) IA/1/2015		Shivakumar So Parameshwarappa Vs The TMC, Lingasugur through its Chief Officer,	Rajashekhar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	C.C. 543/2019 (APPEARANCE OF ACCUSED)		Mudugal PS Vs Mohammed Hameed S/o.Mohammed Shamshuddin	Govt PP Lingasugur
2	Crl.Misc. 897/2019 (APPEARANCE OF ACCUSED)		Earamma W/o Amaresh Vs The Tahsildar Lingasugur, Tq- Lingasugur, Dist-Raichur	V B Marad
3	Crl.Misc. 1269/2019 (APPEARANCE OF ACCUSED)		Bodunayak S/o Tippanna Nayak Vs Tahsildar Lingasugur, Tq- Lingasugur, Dist-Raichur	M.KUPPANNA
4	Crl.Misc. 1271/2019 (APPEARANCE OF ACCUSED)		Bodunayak S/o Tippanna Vs The Tahsildar Lingasugur, Tq- Lingasugur, Dist-Raichur	M.KUPPANNA
5	Crl.Misc. 1272/2019 (APPEARANCE OF ACCUSED)		Bhodunayak S/o Tippanna Nayak Vs Tahsildar lingasugur, tq- Lingasugur, Dist-Raichur	M.KUPPANNA
6	Crl.Misc. 1273/2019 (APPEARANCE OF ACCUSED)		Bhodunayak S/o Tippanna Nayak Vs The Tahsildar Lingasugur, tq- Lingasugur, Dist-Raichur	M.KUPPANNA
7	C.C. 793/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Hanumesh S/o Durgappa Bhovi	APP
<u>11:00-01:00 PM</u>				
8	C.C. 221/2019 (EVIDENCE)		Mudgal PS Vs Ameensab S/o Hussainsab Shaik	
9	C.C. 458/2019 (EVIDENCE)		Mudgal PS Vs Allahsab S/o Peersab	
10	C.C. 533/2018 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Ramalingappa S/o Nagappa	
11	C.C. 738/2018 (APPEARANCE OF ACCUSED)		The state Mudugal PS Vs Shivappa S/o Sannagaddeppa	
12	C.C. 41/2019 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Gonneppa S/o Bheemappa	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Crl.Misc. 34/2019 (APPEARANCE OF ACCUSED)		Mohd.Jahangirsab S/o Mohd.Sofisab Maniyar Vs Maheboobpasha S/o Mohd.JahangirsabManiyar	BASVARAJ BHEEMANNA
14	Crl.Misc. 202/2019 (APPEARANCE OF ACCUSED)		Kavitha W/o Shivappa Vs Shivappa S/o Takerappa	I.VEERABHADRAPPA
15	C.C. 411/2019 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Sabanna S/o Mabusab Kampli	
16	C.C. 415/2019 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Taminbegum D/o Imamuddin Khaji	
17	Crl.Misc. 485/2019 (APPEARANCE OF ACCUSED)		Yallamma W/o Beerappa Masker Vs Beerappa S/o Maskeppa Masker	NANDESH
